

ITEM NO.1501

COURT NO.14

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1510/2018

VINIT GARG & ORS.

Petitioner(s)

VERSUS

UNIVERSITY GRANTS COMMISSION & ORS.

Respondent(s)

([HEARD BY : HON'BLE UDAY UMESH LALIT AND HON'BLE SANJIV KHANNA])

Date : 29-08-2019 This petition was called on for Judgment today.

For Petitioner(s) Mr. D. Abhinav Rao, AOR
Ms. Monalisa Kosaria, Adv.

For Respondent(s) Mr. Apoorv Kurup, AOR
Mr. Chanakya Boxipatro, Adv.
Ms. Nidhi Mital, Adv.
Mr. B. Gaulaut, Adv.

Mr. T. V. S. Raghavendra Sreyas, AOR

Mr. Anil Soni, Adv.
Mr. Harish Pandey, Adv.

Hon'ble Mr. Justice Sanjiv Khanna pronounced the Judgment of the Bench comprising Hon'ble Mr. Justice Uday Umesh Lalit and His Lordhsip.

Writ Petition is dismissed in terms of the Signed Reportable Judgment.

Pending applications, if any, are disposed of.

(POOJA CHOPRA)
COURT MASTER

(RAJINDER KAUR)
BRANCH OFFICER

(Signed Reportable Judgment is placed on the file)